## MOTION FOR ELECTION TO THE COUNCIL OF THE INDIAN INSTITUTE OF SCIENCE, BANGALORE

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I move the following Motion:—

That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulations 3.1 and 3.1.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House, to be a member of the Council of the Indian Institute of Science, Bangalore for the remaining period of the quadrennium 2010-2013 to fill up the vacancy caused due to the retirement of Shri B.K. Hariprasad from the membership of Rajya Sabha on 30th June, 2010.

The question was put and the motion was adopted.

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## RECOMMENDATION OF THE BUSINESS ADVISORY COMMITTEE

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee in its meeting held on the 29th July, 2010, has allotted time for Government Legislative Business as follows:—

	BUSINESS	TIME ALLOTTED
1.	Consideration and passing of the following Bills:—	
	(a) The Industrial Disputes (Amendment) Bill, 2009.	Three Hours
	(b) The Foreign Trade (Development and Regulation) Amendment Bill, 2009.	Three Hours
2.	Consideration and passing of the following Bills, as passed by Lok Sabha:—	
	(a) The Trade Marks (Amendment) Bill, 2009.	Two Hours
	(b) The Energy Conservation (Amendment) Bill, 2010.	Two Hours
	(c) The Wakf Amendment Bill, 2010.	Two Hours

## STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, with your